

DIVISION BENCH

ITEM NO.116

NATIONAL COMPANY LAW TRIBUNAL

ALLAHABAD BENCH

PRAYAGRAJ

IA No.374/2023 IN CP (IB) No.131/ALD/2017

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 3rd July, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	ASSET RECONSTRUCTION COMPANY (INDIA) LIMITED V/S SHAMKEN SPINNERS LIMITED.
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Brijesh Kumar Tamber with : *For the Applicant in IA No.374/2023*
Sh. Prateek Kushwaha, Adv.

Ms. Swechcha Mishra Proxy for : *For the Liquidator*
Sh. Amar Vivek, Adv.

ORDER

IA No.374/2023

- 1.** Ld. Proxy Counsel, Ms. Swechcha Mishra representing the main arguing Counsel for the Liquidator, states that the Ld. Arguing Counsel is not available today, and therefore, she seeks a short accommodation.
- 2.** Let the matter be adjourned for further hearing on 6th August, 2024.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

3rd July, 2024

Avaneesh Kumar Singh
(Stenographer)